

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1386/2019

BANWARI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 08-01-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anurag Pandey, AOR

For Respondent(s)

Mr Antariksh Singh, Adv.

Mr. Parmanand Pandey, AOR

UPON hearing the counsel the Court made the following

O R D E R

Sole respondent is duly represented.

Original record received from High Court and Trial Court.

Parties may file additional documents.

Registry to process the matter for listing before the Hon'ble Court as per rules.

ANIL LAXMAN PANSARE

Registrar